

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 852**

**TO BE ANSWERED ON THE 7<sup>TH</sup> FEBRUARY, 2017/ MAGHA 18, 1938 (SAKA)**

**INVOLVEMENT OF POLICE PERSONNEL IN CRIME**

**852. SHRI DINESH TRIVEDI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has received complaints with regard to involvement of police personnel in rape, sexual and physical assaults in the country;**

**(b) if so, the total number of such cases reported, guilty personnel arrested, convicted and action taken against them along with the steps taken to improve the conviction rate during the last three years and the current year, State-wise; and**

**(c) the steps taken by the Government to reform the police forces to be more sensitive to women along with the other corrective steps taken by the Government to curb such cases in future?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a): Yes, Madam. The complaints received are forwarded to the State Governments concerned for taking necessary action.**

**(b): As per the Seventh Schedule of the Constitution of India, 'Police' and 'Public Order' are state subjects. Such complaints are sent to respective State Governments for taking appropriate action as per law. This Ministry does not maintain any data of such complaints. However, the records provided by NCRB is at Annexure-I. Moreover, NCRB has no information on rape by Police Personnel separately.**

**(c): This Ministry has time to time issued advisories to the State Governments in this regard.**

## Annexure - I

State/UT-wise cases registered (CR) against police personnel, police personnel chargesheeted (PCS) and police personnel convicted (PCV) under hurt/injury, assault on women with intent to outrage her modesty and insult to the modesty of women during 2013-2015

SL	State/UT	2013									2014									2015								
		Hurt/Injury			Assault on Women with Intent to Outrage her Modesty			Insult to the Modesty of Women			Hurt/Injury			Assault on Women with Intent to Outrage her Modesty			Insult to the Modesty of Women			Hurt/Injury			Assault on Women with Intent to Outrage her Modesty			Insult to the Modesty of Women		
		CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV	CR	PCS	PCV
1	Andhra Pradesh	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	3	1	0	0	0	0	0	0	0
2	Arunachal Pradesh	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	-	-	-	2	1	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
8	Haryana	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	-	-	-	0	0	0	-	-	-	0	1	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Karnataka	-	-	-	0	0	0	-	-	-	9	5	0	8	6	0	0	0	0	2	0	0	0	0	0	0	0	0
13	Kerala	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
14	Madhya Pradesh	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	Maharashtra	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Manipur	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	Punjab	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0
22	Rajasthan	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Sikkim	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25	Telangana	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	Tripura	-	-	-	1	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	-	-	-	0	0	0	-	-	-	2	1	1	3	3	2	0	0	0	4	2	0	4	1	0	0	0	0
28	Uttarakhand	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	-	-	-	3	1	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	<b>TOTAL STATE(S)</b>	-	-	-	<b>0</b>	<b>0</b>	<b>0</b>	-	-	-	<b>11</b>	<b>7</b>	<b>1</b>	<b>11</b>	<b>10</b>	<b>2</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>10</b>	<b>3</b>	<b>0</b>	<b>4</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
30	A & N Islands	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	0	0	0
32	D&N Haveli	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	-	-	-	23	3	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	-	-	-	0	0	0	-	-	-	5	0	0	3	1	0	0	0	4	2	0	2	1	0	2	0	0	0
35	Lakshadweep	-	-	-	0	0	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	-	-	-	23	3	0	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	<b>TOTAL UT(S)</b>	-	-	-	<b>26</b>	<b>4</b>	<b>0</b>	-	-	-	<b>5</b>	<b>0</b>	<b>0</b>	<b>3</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>4</b>	<b>2</b>	<b>0</b>	<b>3</b>	<b>2</b>	<b>0</b>	<b>2</b>	<b>0</b>	<b>0</b>	
	<b>TOTAL (ALL INDIA)</b>	-	-	-	<b>14</b>	<b>11</b>	<b>2</b>	-	-	-	<b>16</b>	<b>7</b>	<b>1</b>	<b>14</b>	<b>11</b>	<b>2</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>14</b>	<b>5</b>	<b>0</b>	<b>7</b>	<b>3</b>	<b>0</b>	<b>2</b>	<b>0</b>	<b>0</b>

Source: Crime in India

Note: '4' data not collected for the year 2013